

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Petition No. 250/GT/2013

Date: 25.10.2013

To,

Executive Director (Commercial),
NTPC Ltd, NTPC Bhawan,
Core-7, Scope Complex, 7,
Institutional area, Lodhi Road,
New Delhi-110003

Sir,

**Subject: Petition No. 250/GT/2013: Approval of tariff of Simhadri-I (1000 MW) from
01.04.2009 to 31.03.2014 after the truing up exercise.**

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by **07.11.2013**:

1. Following (year wise) details in respect of interest on loan for the period 2009-11:
 - a) Total interest for the period;
 - b) Total interest capitalized to gross block during the period;
 - c) Total interest transferred to CWIP during the period; and
 - d) Total interest charged to revenue during the period.
2. Stage wise reconciliation of liabilities existing as on 01.04.2009, 01.04.2010 & 01.04.2011 with books of accounts and as shown in Form-9A/9B shall be submitted.
3. Soft Copy of Liability Flow Statement.

Further action in this matter will be taken on receipt of the above information / clarification.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)